

O.A. 68/2010

22.07.2015

Hon'ble Mr. Navneet Kumar, Member (J),
Hon'ble Ms. Jayati Chandra, Member (A).

App: Sri Amit Verma holding brief for Sri A.Moin, learned counsel for applicant.

Resp: Sri S.P. Singh holding brief for Sri Rajendra Singh, learned counsel for the respondents.

Learned proxy counsel for the respondents prays for an adjournment.

List this case on 19.08.2015.

J. Ch

Member (A)

JNS

U.P. Rawal

Member (J)

O.A. No. 68/10

19.8.2015

Learned counsel for the parties are on adjournment.

List on 31.8.2015.

U.P. Rawal

(U.K. Bansal)
Member (A)
Girish/-

U.P. Rawal

(Navneet Kumar)
Member (J)

31.8.2015 ✓

O.A. No. 68/2010

Hon'ble Sri Navneet Kumar, Member (J)
Hon'ble Ms. Jayati Chandra, Member (A)

App: Sri A.Moin

Res: Sri Rajendra Singh

The applicant counsel does not want to press the present O.A. and submits that since the respondents have passed two subsequent orders dated 3.3.2010 and 23.9.2011 as such he wishes to challenge the same by means of filing fresh O.A. and seeks liberty to challenge those orders. The applicant is permitted to withdraw the present O.A. with liberty to file fresh subject to limitation. No order as to costs.

J. Ch

Member (A)

HLS/-

U.P. Rawal

Member (J)

*cf
cert of auth
Dated 31.8.15
for
029-2015*